## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.95/(MAH)/2014 CA No. 124/2016 & 125/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES: Mr. Purshotam V. Raheja

V/s.

M/s. Castafiore Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

Sheirardhan leshpande Jodu /W Saliil Harjany

For Desponderus

Mr. Kunal Mehter alw Mr. Mr. Ranjit 1/2 Ranjit Lo. Advocates for petitioners SIGNATURE

War.

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## **COMMON ORDER**

CA Nos. 114/2016 & 115/2016 in TCP No. 88/397-398/CLB/MB/MAH/2014 CA Nos. 116/2016 & 117/2016 in TCP No. 91/397-398/CLB/MB/MAH/2014 CA Nos. 118/2016 & 119/2016 in TCP No. 92/397-398/CLB/MB/MAH/2014 CA Nos. 120/2016 & 121/2016 in TCP No. 93/397-398/CLB/MB/MAH/2014 CA Nos. 122/2016 & 123/2016 in TCP No. 94/397-398/CLB/MB/MAH/2014 CA Nos. 124/2016 & 125/2016 in TCP No. 95/397-398/CLB/MB/MAH/2014 CA Nos. 126/2016 & 127/2016 in TCP No. 96/397-398/CLB/MB/MAH/2014 CA Nos. 128/2016 & 129/2016 in TCP No. 97/397-398/CLB/MB/MAH/2014 CA Nos. 130/2016 & 131/2016 in TCP No. 98/397-398/CLB/MB/MAH/2014

- 1. The Learned Representatives of both the sides are present.
- Seeking adjournment. By consent adjourned to 06.02.2018 at 2.30 PM.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

13.12.2017

Sd/=

M.K. SHRAWAT Member (Judicial)